

**Allotment of houses to eminent artistes**

2005. SHRI S. M. BANERJEE: Will the Minister of WORKS AND HOUSING be pleased to state.

(a) whether some houses have been allotted and are being allotted for the eminent Artistes in Delhi; and

(b) if so, number of houses available for such people?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): (a) Yes, Sir.

(b) There are no separate houses specifically earmarked for eminent artistes. Each case is considered on its merits. The number of houses allotted to eminent artistes is six

**Use of loan for construction of houses for S.C. & S.T. by States**

2006. SHRI H. N. MUKHERJEE: Will the Minister of WORKS AND HOUSING be pleased to state.

(a) how many States had made use of loans granted for construction of houses for the Scheduled Castes and Scheduled Tribes during the year 1974-75 and 1975-76; and

(b) how many State Governments had provided loans to the Scheduled Castes and Scheduled Tribes in the States for the above mentioned periods and particulars thereof?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): (a) and (b). The Ministry of Works and Housing have not introduced any housing scheme exclusively for the benefit of Scheduled Castes and Scheduled Tribes. The various social housing schemes of this Ministry, including the Scheme for provision of house-sites to Landless Workers in Rural Areas are intended for the benefit of all persons belonging to the

lower income brackets including Scheduled Castes and Scheduled Tribes. These schemes are in the State Sector and are being implemented by the State Governments Central financial assistance for all State Sector programmes, including 'Housing', is given to the State Governments in the shape of 'block loans' and 'block grants'. The State Governments are themselves free to earmark funds for various State Sector programmes according to the requirements and priorities to be determined by them.

However, there is a scheme in the State Sector which provides for grant of 75 per cent subsidy for the construction of houses for Scheduled Castes and Scheduled Tribes by State Governments and Union Territory Administrations. This scheme is administered by the Ministry of Home Affairs and is financed out of block loans and block grants to the States. A statement showing the financial and physical targets achieved in respect of housing programmes undertaken by the States and Union Territory Administrations for the welfare of Scheduled Castes and Scheduled Tribes during the years 1974-75 and 1975-76 is laid on the Table of the House [Placed in Library. See No LT-11305/76]

**Conversion of Magadh University into Central University**

2007. SHRI JAGANNATH MISHRA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have been urged to convert the Magadh University of Bodh Gaya into a Central University; and

(b) if so, the decision of the Government thereon?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) No, Sir.

(b) Does not arise.